

NOTICE

Advocates are requested to supply copy of paper books/interim/final orders passed by this Hon'ble High Court along with status in the 13 cases mentioned in the list below, to Reconstruction Cell, for reconstruction of burnt documents.

Sr. No.	GSTR No.	Year	Titles
1.	19	1998	Asstt. Excise and Taxation Commissioner Vs. M/S Punjab Fibers Ltd.
2.	39	1980	Asstt. Excise and Taxation Commissioner Vs. M/S Punjab Fibers Ltd.
3.	1	1986	The State of Haryana Vs. M/S National Scientific Inds. and Ors.
4.	1	1987	The State of Haryana Vs. M/S National Scientific Inds. and Ors.
5.	2	1987	The State of Haryana Vs. M/S National Scientific Inds. and Ors.
6.	3	1987	The State of Haryana Vs. M/S National Scientific Inds. and Ors.
7.	4	1987	The State of Haryana Vs. M/S National Scientific Inds. and Ors.
8.	13	1987	-
9.	19	1987	-
10.	31	1988	-
11.	3 to 9	1990	-
12.	9	1993	M/S Partap Singh Rolling Mills Ltd. Vs. The State of Punjab
13.	62	1996	-

Wya
11/5/21.
Assistant Registrar
Civil Revision Branch
(since retired)